Sr. No. 12

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

CRM(M) No. 154/2020 CrlM No. 427/2020Petitioner(s)

Mohd. Rafiq

Through: - Mr. Achal Sharma, Advocate.

v/s

U.T of Jammu and Kashmir

.....Respondent (s)

Through: - Mr. Amit Gupta, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Learned counsel for the respondent seeks and is granted time to file objections by the next date of hearing.

List on 23.06.2020.

Interim direction, if any, shall continue till next date of hearing.

The bail application is, accordingly, disposed of.

MNU & KASHNIP

(Puneet Gupta) Judge

Jammu 10.06.2020 Tarun